## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.11/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES:

Mr. Nitin M Ligde

V/s.

M/s. SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241(1) of the Companies Act, 2013.

NAME

DESIGNATION

SIGNATURE

Bharat Gesthani Africato A Poktura Dr. Nitin M. Light Petitioner

NU12A. Berry

## ORDER

## C.P. No. 11/241(1)/NCLT/MB/MAH/2016

- 1. None for the Respondent.
- Ld. Representative for Petitioner and Petitioner in person are present 2. and have informed that the Respondent Counsel telephonically informed his inability to attend the matter. The CP is adjourned to 06.02.2017.

Sd/-M. K. SHRAWAT Member (Judicial)

Dated: 10th January, 2017.